

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/586/2020

This the 16th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Abdul Majid, aged 44 years, son of Abdul Ahad, R/o Baila tehsil Mandi, District Poonch and 07 others.

.....Applicants

(Advocate:- Mr. Iqbal Hussain Bhat-**Not Present**)

Versus

1. State of Jammu and Kashmir, through Commissioner/Secretary to Government Tourism Department, Civil Secretariat, Jammu and 04 others.

.....Respondents

(Advocate: Mr. Amit Gupta, ld. Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous dates also i.e. 09.09.2020 and 02.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 16.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/M.M/